

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 28<sup>th</sup> April, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 114/2015(CZ) <b>(M.A.No.65/16)</b> <b>(M.A.No.109/16)</b> <b>(M.A.No.141/16)</b> <b>(M.A.No.196/16)</b> <b>(M.A.No.338/16)</b> <b>(M.A.No.353/16)</b>	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
3.	Original Application No. 78/2015(THC)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv.	
4.	Original Application No. 50/2016(CZ)	Manoj Shah Vs. State of M.P. & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 11/2015 (CZ)	Kishore Samrite <i>(Copper Mining)</i> Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.	
6.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv.	

7.	Original Application No. 07/2016(CZ) <b>(M.A.No.46/16)</b> <b>(M.A.No.193/16)</b>	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
8.	Original Application No. 195/2014(CZ) <b>(M.A.No.99/16)</b>	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Santanoo Saxena, Adv.	
9.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Shantanoo SaxenaAdv.	
10.	Original ApplicationNo. 142/2015(CZ) <b>(M.A.No.815/15)</b>	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Mr. Nishit Tripathi, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Vakil Khan, Adv. Mr. Shivendu Joshi, Adv.	

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